

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:9
ANSWERED ON:23.11.2005
INCREASING COMMUNITY/ PRIMARY HEALTH CENTRES
Mallikarjunaiah Shri S.;Mehta Shri Alok Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to increase the number of Community Health Centres and Primary Health Centres under the National Rural Health Mission;
- (b) if so, the details thereof, State-wise;
- (c) the details of funds likely to be provided to these Centres, State-wise;
- (d) whether the Government is aware that the medical degree holders are reluctant to man these Centres and prefer their postings in urban areas; and
- (e) if so, the measures taken or proposed to be taken by the Government in this regard? ...

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 9 FOR 23RD NOVEMBER, 2005.

(a) & (b): There are 3222 Community Health Centers and 23109 Primary Health Centers functioning in the country as on September, 2004. State-wise details is at Annexure-I.

Under National Rural Health Mission (NRHM) new CHCs would be sanctioned to meet the population norm a per census, 2001, in case of additional outlays. Thus, 3332 CHCs would be established under NRHM (Annexure-II) to meet the shortfall.

(c) One of the key strategies of the NRHM is to support upgradation of all Community Health Centres (CHCs) as per the Indian Public Health Standrds. An amount of Rs. 20 lakhs per CHC for 2 CHCs per district has been released under NRHM. The State-wise provision of funds is placed at Annexure-III.

(d) & (e): Government is aware that the doctors are reluctant to work in rural areas. However, some initiatives have been taken by some States to overcome the problem of disinterest of doctors to work in rural areas which includes:

first posting in rural/difficult areas for three years;

compulsory posting in rural areas for undertaking post-graduate course;

foreign assignment and promotion;

appointment of doctors on contract basis;

classification of the locations of postings and compulsory rotation of doctors;

forgoing non-practicing allowances and undertaking practice without compromising of assigned duties;

choice posting after rural area tenure;

rural area allowance;

retention of government accommodation in the place of last posting; and

incentive pay to work in remote and tribal areas etc.

ANNEXURE-I

NUMBER OF PHCs & CHCs FUNCTIONING (As on September, 2004)

S.No.	State/ UT	PHCs	CHCs
1	Andhra Pradesh	1490	161
2	Arunachal Pradesh	78	31
3	Assam	610	100
4	Bihar	1648	101
5	Chhattisgarh	516	116
6	Goa	19	5
7	Gujarat	1070	271
8	Haryana	408	72
9	Himachal Pradesh	438	66
10	Jammu & Kashmir	334	70
11	Jharkhand	561	47
12	Karnataka	1679	253
13	Kerala	933	115
14	Madhya Pradesh	1194	227
15	Maharashtra	1780	382
16	Manipur	72	16
17	Meghalaya	95	23
18	Mizoram	57	12
19	Nagaland	87	21
20	Orissa	1282	231
21	Punjab	484	117
22	Rajasthan	1675	298
23	Sikkim	24	4
24	Tamil Nadu	1380	35
25	Tripura	73	9
26	Uttaranchal	229	36
27	Uttar Pradesh	3640	294
28	West Bengal	1173	95
29	Andaman & Nicobar	20	4
Islands			
30	Chandigarh	0	1
31	Dadra & Nagar Haveli	6	1
32	Daman & Diu	3	1
33	Delhi	8	0
34	Lakshadweep	4	3
35	Pondicherry	39	4
India		23109	3222

ANNEXURE-II

SHORTFALL IN HEALTH INFRASTRUCTURE AS PER 2001 POPULATION IN INDIA (AS ON SEPT, 04)

S1	States/UTs	PHCs	CHC
No	R P S R P S	R P S	R P S
1	Andhra Pradesh		
2	Arunachal Pradesh	1924 1490 434 481 161 320	
Pradesh			
3	Assam	39 78 - 9 31 -	
4	Bihar	826 610 216 206 100 106	
5	Chhattisgarh	2489 1648 841 622 101 521	
6	Goa	659 516 143 164 116 48	
7	Gujarat	22 19 3 5 5 0	
8	Haryana	1172 1070 102 293 271 22	
9	Himachal Pradesh	500 408 92 125 72 53	
Pradesh			
10	Jammu & Kashmir	186 438 - 46 66 -	
Kashmir			
11	Jharkhand	271 334 - 67 70 -	
12	Karnataka	806 561 245 201 47 154	
13	Kerala	1211 1679 - 302 253 49	
14	Madhya Pradesh	791 933 - 197 115 82	
15	Maharashtra	1670 1194 476 417 227 190	
16	Manipur	1984 1780 204 496 382 114	
17	Meghalaya	64 72 - 16 16 0	
18	Mizoram	90 95 - 22 23 -	
19	Nagaland	22 57 - 5 12 -	

20	Orissa	80	87	-	20	21	-
21	Punjab	1171	1282	-	292	231	61
22	Rajasthan	536	484	52	134	117	17
23	Sikkim	1555	1675	-	388	298	90
24	Tamil Nadu	17	24	-	4	4	0
25	Tripura	1173	1380	-	293	35	258
26	Uttarnchal	104	73	31	26	9	17
27	Uttar Pradesh	214	229	-	53	36	17
28	West Bengal	4390	3640	750	1097	294	803
29	Andaman & Nicobar Islands	1992	1173	820	498	95	403
30	Chandigarh	8	20	-	2	4	-
31	Dadra & Nagar Haveli	3	0	3	0	1	-
32	Daman & Diu	7	6	1	1	1	0
33	Delhi	3	3	0	0	1	-
34	Lakshadweep	31	8	23	7	0	7
35	Pondicherry	1	4	-	0	3	-
	India	26022	23109	4436	6491	3222	3332

ANNEXURE-III

RELEASE OF FUNDS FOR CHCs UNDER NRHM FOR 2005-06

Sl States/UTs No. of Amount
 . CHCs (Rs. in lakhs)

No

1 Andaman & Nicobar 4 80.00

Islands

2	Andhra Pradesh	46	920.00
3	Bihar	78	1560.00
4	Dadra & Nagar Haveli	1	20.00
5	Daman & Diu	1	20.00
6	Goa	4	80.00
7	Gujarat	50	1000.00
8	Haryana	38	760.00
9	Himachal Pradesh	24	48.00
10	Jammu & Kashmir	28	56.00
11	Kerala	28	56.00
12	Lakshadweep	2	40.00
13	Madhya Pradesh	96	1920.00
14	Orissa	60	1200.00
15	Pondicherry	4	80.00
16	Punjab	34	68.00
17	Rajasthan	64	1280.00
18	Uttar Pradesh	140	2800.00
19	West Bengal	36	720.00
20	Chandigarh	1	20.00
21	Uttarnchal	26	520.00
22	Chhattisgarh	32	640.00
23	Jharkhand	44	880.00
24	Maharashtra	70	1400.00
25	Tamil Nadu	60	1200.00
26	Karnataka	54	1080.00
27	Arunachal Pradesh	13	260.00
28	Assam	43	860.00
29	Manipur	14	280.00
30	Meghalaya	13	260.00
31	Mizoram	9	180.00
32	Nagaland	17	340.00
33	Sikkim	4	80.00
34	Tripura	5	100.00